

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**APPEAL No. 271 of 2015 &
IA No. 438 of 2015**

Dated: 1st April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Karnataka Power Transmission Corporation Ltd. & Anr. Appellant (s)
Versus
M/s. Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Savyasachi Sahai for R-1

ORDER

Learned counsel for Respondent No. 1 seeks three weeks time to file reply. He may file the same on or before 22.04.2016 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 03.05.2016 after serving copy on the other side.

List the matter on **05.05.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson